

Central Administrative Tribunal  
Principal Bench

OA 22/92

(21)

New Delhi, this the 1st day of July, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)  
Hon'ble Shri S. P. Biswas, Member (A)

Shri Surat Singh s/o Sh. Khem Chand,  
Computer (Senior Scale)  
Statistical Intelligence Division  
Department of Statistics  
Sardar Patel Bhawan,  
New Delhi.

...Applicant

(By Advocate: Sh. B.S. Mainee)

-Versus-

Union of India through:

1. The Secretary,  
Ministry of Planning,  
Sardar Patel Bhawan,  
New Delhi.
2. The Under Secretary,  
Department of Statistics,  
Ministry of Planning,  
Sardar Patel Bhawan,  
New Delhi.
3. The Director General,  
Central Statistical Organisation,  
Department of Statistics,  
Ministry of Planning,  
Sardar Patel Bhawan,  
New Delhi.

....Respondents

(By Advocate: Shri P.H. Ramchandani)

O R D E R (Oral)

(Dr. Jose P. Verghese, Vice-Chairman (J))

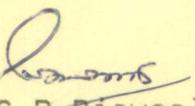
Learned counsel for the petitioner submits  
that he has seen the order passed by this court on  
25.10.1995 in OA No. 2086/91 and in view of the said order

(Signature)

(Signature)

(22)

he is making a prayer to withdraw this OA. Learned counsel for the respondents present in person states that he has no objection. Prayer is allowed. The OA is thus disposed of as not pressed in terms of the above cited decision.

  
(S.P. Biswas)  
Member (A)

  
(Dr. Jose P. Verghese)  
Vice-Chairman (J)

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